

(35)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/2016
NAME OF THE PETITIONER(S) : R. Srinivasan & Another
NAME OF THE RESPONDENT(S) : M/s Thangam Metal Cans Pvt Ltd & 11 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

may 4.
L. See tharemen
counsel for petitioner
Sankaranarayanan
C. Murali Krishna

R1 and R5
R2, 9, 10, 11, 12 *L. Srinivasan*

ORDER

Counsel for both the parties present. They prayed time for arguments. Put up on

28.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)